

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(36) C.P. (IB)-2468-(MB)/2018

CORAM:

SHRI M.K .SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.06.2019**

NAME OF THE PARTIES: Admin Media Solutions.
V/s
Bharat Infrastructure & Engineering Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

1. None present.
2. By the Order of the Bench matter is listed for hearing on **01.08.2019**.

10.06.2019
Aah=

Sd/-
M.K. SHRAWAT
Member (Judicial)